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Title: Introduction of the Domestic Workers (Conditions of service) Bill , 2008 .

SHRI MOHAN SINGH (DEORIA): Sir, I beg to move for leave to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions and for matters connected therewith.

MR.CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions and for matters connected therewith."

*The motion was adopted.*

SHRI MOHAN SINGH (DEORIA): Sir, I introduce the Bill.

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\*\* Introduced with the recommendation of the President.